

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).372/2011

(From the judgement and order dated
No.669/2000 of The HIGH COURT OF
CHANDIGARH)20/04/2010 in CRLR
PUNJAB & HARYANA AT

STATE OF HARYANA

Petitioner(s)

VERSUS

RAJMAL & ANR

Respondent(s)

(With appln(s) for exemption from filing O.T. and office
report)Date: 14/10/2011 This Petition was called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE MRS. JUSTICE GYAN SUDHA MISRAFor Petitioner(s) Dr. Monika Gusain,Adv.
Mr. Hariom Yaduvanshi, Adv.For Respondent(s) Mr. Altaf Hussain, Adv.
Mr. R.C. Kaushik,Adv.UPON hearing counsel the Court made the following
O R D E RIn view of the letter circulated by the learned
counsel for the respondent, the matter is adjourned
for three weeks.(G.SUDHAKARA RAO)
COURT MASTER(VINOD KULVI)
COURT MASTER